

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/8297/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
Principal Judge,
Family Court No. 3,
Kamrup (Metro),
Guwahati.

Dated Guwahati, the th 19 September, 2023.

Sub:- **Civil vacation with station leave permission.**

Ref:- Memo No. FCK3/2/14/PJ/296/23 dated 18.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire long vacation from 16.10.2023 to 29.10.2023, along with station leave permission, with the official vehicle, at own cost, within the state of Assam, from the morning of 14.10.2023, till the morning of 30.10.2023.**

Further, the Counsellor, Family Court No. 3, and in her absence, the Counsellor, Family Court No. 1, and in her absence, the Counsellor, Family Court No. 2 will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/8298-8299/A, dated, 19-09-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]